

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 120

Rest. Appl. No.7/2023, IA(I.B.C)/825(CH)2024, IA(I.B.C)/971(CH)2024, 236/2024,

IA(I.B.C)/975(CH)2024

CP (IB) No. 127/Chd/Pb/2017

(Admitted)

IN THE MATTER OF:-

UCO Bank

...Petitioner

Versus

KKK Cotspin Pvt. Ltd.

...Respondent

Under Section: 7, IBC 2016, Rule 11 NCLT 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.06.2024.

Tanvi
24.04.2024

Sd/-
Court Officer